

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-383 of 2014 in
DFR No. 1853 of 2014**

Dated : 9th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**West Bengal State Electricity Transmission Co. Ltd. Appellant(s)
Versus**

West Bengal Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri

ORDER

**IA-383 of 2014
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 30.10.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **30.10.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**